

ITEM NO.13

COURT NO.4

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Criminal) No(s). 27/2022

AUMKARESHWAR THAKUR

Petitioner(s)

VERSUS

STATE OF NCT OF DELHI & ORS.

Respondent(s)

(FOR ADMISSION and IA No.11584/2022-STAY APPLICATION and IA
No.11587/2022-EXEMPTION FROM FILING O.T.)

WITH

W.P.(Cr1.) No. 53/2022 (X)

(FOR ADMISSION and IA No.20068/2022-GRANT OF INTERIM RELIEF)

Date : 12-08-2022 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE SANJAY KISHAN KAUL
HON'BLE MR. JUSTICE M.M. SUNDRESH

For Petitioner(s) Mr. Rajeev Sharma, Sr. Adv.
Mr. Sahil Bhalai, AOR
Mr. Tushar Giri, Adv.
Mr. Saket Chandra Roy, Adv.
Mr. Pranav Giri, Adv.

* Mr. Aldanish Rein, AOR
Ms. Maheravish Rein, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Application for exemption from filing O.T.
is allowed.

Issue notice, returnable in three weeks.

It is made clear that there is no stay in
the meanwhile.

[CHARANJEET KAUR]
ASTT. REGISTRAR-cum-PS

[POONAM VAID]
COURT MASTER (NSH)

* Appearance not given.